

File No. 12011/01/2019-QA
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 3rd June, 2019

NOTICE

Sub: Integrated assessment for Accreditation/ Recognition/Approval of the Laboratories-Reg.

The Food Safety and Standards Authority of India (FSSAI) will be recognizing food testing laboratories with effect from 15th June, 2019 only through the unified approach of laboratory accreditation/ recognition/ approval system of NABL which also has other regulatory boards.

2. Accordingly, the food testing laboratories willing to apply for FSSAI recognition/ renewal/extension of scope, etc., after 15th June, 2019, should apply only through the unified system of NABL in the application form for integrated assessment (NABL 154) as per the procedure document NABL 127. Any application received in FSSAI after 15th June, 2019 shall not be entertained. The applications already received/will be received in FSSAI till 15.06.2019 will only be processed by FSSAI.

3. This issues with the approval of the Competent Authority.

Yours faithfully,


(Umesh Kumar Jain)
Joint Director (QA)

To:

FSSAI recognized laboratories- with the request to submit the renewal/ additional scope, etc., directly to NABL as per the integrated assessment procedure.

Copy to:

1. Director, NABL, Quality Council of India, NABL House, Plot – 45, Sector 44, Gurgaon – 122002, Haryana
- 2/ Head (IT) – with the request to get it uploaded on the website of FSSAI.

Sri Kamal, IT Associate – for uploading.
Adhanan
04.06.2019